

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Regularization of Sevaks (Domestic Help)/ Multi Tasking Staff of the High Court of Jammu & Kashmir and Ladakh.

ORDER

No. 1531 of 2026/RG/NG-220(I)

dated 28 09-2026

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, sanction is hereby accorded to the regular appointments/absorption of following Sevaks (Domestic Help)/ Multi Tasking Staff in terms of Rule-11 (ii) & (iii) of *"The Domestic Help to Former Chief Justices and Former Judges of the High Court Rules, 2016 "* notified vide High Court Notification No. 581 dated 08-09-2016 read with Notification No. 822 of 2025/RG/NG dated 12-03-2025, against the available posts of Orderly in pay Level SL1-(14800-47100). Further, the upper age limit as reflected in column No. 6 is also relaxed:

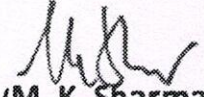
S. No	Name, Parentage and Residence	Date of Birth	Date of Engagement	Age as on 30-06-2026	Age Relaxation
1	2	3	4	5	6
1	Shail Singh S/O Shri Hukum Singh R/O Riti Tehsil & District Udhampur	25-08-1987	29-04-2004	39Y, 1M, 3D	Nil
2	Bushan Kumar Sharma S/O Late Shri Kastri Lal R/O Thandapani, Tehsil Sunderbani District. Rajouri	05-07-1983	04.12.2004	42Y, 11 M, 26D	2Y & 11 M
3	Iqbal Ahmad Bhat S/O Shri Bashir Ahmad Bhat R/O Dogripora, Pulwama	08-04-1980	17.05.2005	46Y, 2M, 22D	6Y & 2 M
4	Anchal Singh S/O Shri Rajinder Parshed R/O Ramkote Tehsil & District Kathua	17-08-1987	28.05.2005	38Y, 10M, 14D	Nil
5	Bijay Kumar S/O Shri Dev Raj R/O Goldi Tehsil Ramnagar Distt. Udhampur	17-04-1987	14.07.2006	39Y, 2M, 13D	Nil
6	Ganga Ram S/O Shri Sita Ram R/O Vill. Sajwal Mohra, Indri Tehsil Akhnour Distt. Jammu	25-11-1986	01.09.2008	39Y, 7M, 5D	Nil
7	Mohammad Shabir S/O Shri Bashir Hussain R/O Khablan, Behrote, Thanamandi, Rajouri	15-04-1994	02.09.2008	32Y, 2M, 15D	Nil
8	Delavar Ahmad Bhat S/O Mohmad Shaban Bhat R/O Dialgam Anantnag	10-03-1985	01.01.2009	41Y, 3M, 21D	1Y, 3M

9	Mst. Hafeeza Jahangir (Ex-Sevak) R/O Neel, Zaradi, Tehsil Ramsoo, Ramban	Widow of Late Aahmed Naik	01-01-1977	04.12.2012	49Y, 6M	9Y, 6M
10	Yash Paul R/O Hartaryar, Udampur	S/O Shri Pritam Singh Ramnagar	16-02-1989	19.06.2012	33Y, 4M, 24D	Nil

Note:

1. The regular appointment of the above mentioned Sevaks (Domestic Help)/Multi Tasking Staff shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their regular appointment shall be deemed to have been revoked forthwith without any further notice.
2. All the officials are directed to join in the respective wings of the High Court of Jammu & Kashmir and Ladakh, where they are drawing their salary.

By Order.

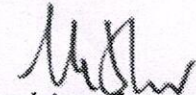

(M. K. Sharma)

Registrar General

No: 44220-39 of 2024/RG/NG Dated: 20-09-2026

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
4. Director, J&K Judicial Academy, Moominabad, Batamaloo, Srinagar
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Administration/Recruitment), High Court Main Wing, Srinagar
9. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar
10. Secretary to Hon'ble Shri Justice _____
Former Chief Justice/Former Judge, High Court of Jammu & Kashmir and Ladakh for information.
11. Accounts Officer, High Court Wing, Jammu/Srinagar
..... for information and necessary action.
12. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
13. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
14. S/Shri _____
.....for information and immediate compliance.
15. Order Book.


Registrar General